

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1405 of 2019**

**IN THE MATTER OF:**

**M/s. Geetha Sugars**

**...Appellant**

**Versus**

**M/s. The Indian Sugars and Refiners Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Mithun Shashank and Mr. Mukunda, Advocates.**

**For Respondent: Mr. Manish Jha and Mr. Saumay Bhasin, Advocates.**

**O R D E R**

**13.01.2020** Post the appeal 'For Admission (After Notice)' on **11<sup>th</sup>**  
**February, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

R N/ s k/